

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.46 OF 2019

In the matter of:

Neurosynaptic Communications Pvt Ltd

Appellant

Vs

The Registrar of Companies, Bangalore.

Respondents

None for Appellant.

Mr. P.S. Singh, Advocate for ROC Bangalore.

ORDER

14.08.2019- There being no appearance on behalf of appellant, its appearance is awaited. Post the matter for hearing on **2nd September, 2019**.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn